

SHRI EDUARDO FALEIRO) : (a) Yes, Sir.

(b) Prime Minister visited four Frontline States viz. Zambia, Zimbabwe, Angola and Tanzania from the 14th to 19th May, 1986. Apart from giving an impetus to the struggle against apartheid and against the illegal occupation of Namibia the visit also strengthened bilateral relations. Economic, technical and cultural cooperation between India and these countries is expected to grow as a result of the visit.

Black money in circulation

2154. **SHRI I. RAMA RAI** : Will the Minister of FINANCE be pleased to state :

(a) the latest estimate of circulation of black money in the country;

(b) the estimated black money transaction through real estate dealings; and

(c) in what way Government propose to prevent the temptations for making easy money ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c). There is no official estimate of circulation of black money in the country. The National Institute of Public Finance and Policy in their report on 'Aspects of Black Economy in India' have estimated the quantum of black income during 1983-84 to be between Rs. 31,584 to Rs36,785 crores. The National Institute of Public Finance and Policy in the above said report have identified real estate transactions as one of the sectors generating black income. Government is fully committed to combat the menace of black money. All possible steps, i.e. legislative, administrative and institutional, are taken to fight tax evasion.

Subsidy to Indian firms on overseas projects

2155. **SHRI BASUDEB ACHARIA** : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that Government have decided to grant 50 per cent subsidy to Indian firms in submitting tenders on the approved list of items of overseas projects; and

(b) if so, the reason thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI BRAHMA DUTT) : (a) and (b). Yes, Sir. A scheme for grant of Market Development Assistance ranging from 50 per cent to 100 per cent of the cost of bidding for overseas turnkey/construction projects and consultancy projects has been approved. The scheme would provide incentive to Indian project exporters to increase their participation in international bids and projects and also to diversify the markets for export of Indian projects.

Trade deficit

2156. **SHRI VIJOY KUMAR YADAV** : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that India has suffered a heavy trade deficit with Japan and Common market countries in 1985-86;

(b) whether it is also a fact that Japan-Common market countries have turned down request for lowering tariff on export to these countries; and

(c) if so, the steps proposed to be taken to meet this situation ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI BRAHMA DUTT) : (a) to (c). According to the latest available provisional data, the position of India's balance of trade with ECM and Japan during April-December, 1985 as well as April-December 1984 is as follows :

(Values Rs. Crores)

| | 1984 (P) (Apr.-Dec.) | 1985 (P) (Apr.-Dec.) |
|-------|-------------------------|-------------------------|
| ECM | (—) 1500.05 | (—) 2018.70 |
| Japan | (—) 32.01 | (—) 293.23 |

(P—Provisional and subject to review).

There are some tariff as well as non-tariff barriers for our exports to EEC and Japan. In so far as tariff is concerned, we have been requesting both EEC and Japan for removal or reduction of duties on products of export interest to India. In recent years, we have been able to secure removal/reduction of duties on items such as tea, cashewnuts, certain spices, unmanufactured tobacco, mangoes, shrimps and prawns from EEC, and on items such as shrimps and prawns, mangoes, tea, cashewnuts, carpets and certain textile products from Japan. In regard to a number of products, the tariff concessions granted in the past have been under the Generalised System of Preferences (GSP) and often the duty has not been reduced to zero. We have been pursuing with EEC and Japan for reduction or complete removal of duties (e.g. Shrimps, certain tropical fruits, unmanufactured tobacco, granite, etc. in respect of EEC and shrimps and prawns, shellac, tea, certain tropical fruits, carpets, certain textiles products, etc. in respect of Japan). The advantage of tariff concessions given under GSP is considerably reduced on account of quantitative restrictions on some of the products.

[Translation]

Amount allocated to U.P. under
World Bank project

2157. DR. CHANDRA SHEKHAR
TRIPATHI : Will the Minister of FINANCE
be pleased to state :

(a) the amount allocated to Uttar Pradesh under World Bank project during 1980 and the purposes for which this was allocated;

(b) the works done in Basti district under this project;

(c) the details regarding the works yet to be undertaken and the unutilized amount so far; and

(d) the reasons for not completing the remaining works ?

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI
JANARDHANA POOJARY) : (a) The
details of assistance committed during the
period 1980 to 1985 by the World Bank
group, project-wise, is furnished in the state-
ment given below.

(b) to (d). Basti district has been
covered by the following projects :

(i) India Population Project-II

(ii) Second U.P. Public Tubewells

Since the Government of India only monitors
overall credit utilisation, district-wise details
are not available. This is being collected
from the Government of U.P.

Statement

(Amount in US \$ Million)

| Sl. No. | Name of the project | Date of agreement | Amount of World Bank Loan/Credit | Cumulative disbursement as on 30th June, 1986. | Remarks |
|---------|---------------------------------|-------------------|----------------------------------|--|--|
| 1 | 2 | 3 | 4 | 5 | 6 |
| 1. | U. P. Public Tubewells Project. | 12.5.1980 | 18.00 | — | Amount fully drawn and closed. |
| 2. | Second U. P. Public Tubewells | 31.3.1983 | 101.00 | 26.83 | Basti District is included in the project. |